

OFFICE OF THE DISTRICT & SESSIONS JUDGE : HEADQUARTERS
TIS HAZARI COURTS, DELHI-110054

No. 77415-77470 /CTB/THC/2018

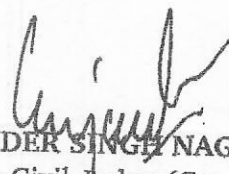
Dated:- 12 DEC 2018

To
All the Branch Incharges,
Central District,
Tis Hazari Courts, Delhi

Sub : Circular dated 28.11.2018 regarding "A Pledge to Save World Environment".

As all of you are aware that the single-use plastic items such as PET water bottles, plastic cups, plastic plates, plastic glasses, plastic jugs, plastic folders, plastic banners etc. has been banned to create a Plastic Free Zone at all District Courts. A circular in this regard has already been issued vide circular no.74482-74632/EC/Genl./2018 dated 28.11.2018.

Therefore, I am again emphasizing upon all of you to comply with the aforesaid circular strictly in its letter and spirit.

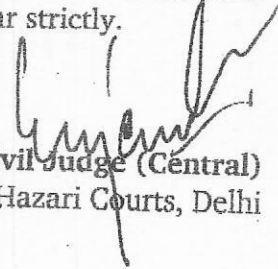

(GAJENDER SINGH NAGAR)
Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi

No. 77415-77470 /CTB/THC/2018

Dated:- 12 DEC 2018

Copy forwarded for information and necessary action to:-

1. The Secretary, DLSA (Central), Tis Hazari Courts, Delhi.
2. The Director, Prosecution Branch, Tis Hazari Courts, Delhi.
3. The Branch Incharge, General Branch with the direction to inform the Licensee of the Canteen, 3rd Floor, THC, for compliance of the said circular strictly.


Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi